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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

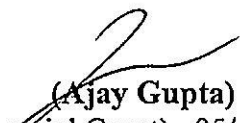
No. 8002-8080/Circulation/Genl./West/THC/2025

Dated, Delhi the 17/03/2025

Sub.:- Regarding Notification Bearing No. LAFEAS-VG16/4/2023-Vigilance Sec-RSS Dated 12.02.2025.

Forwarded copy of Endorsement Letter No. 13046-13176/Genl./Misc./Circulation/2025 Dated 10.03.2025 received along with its enclosure i.e. copy of Notification Bearing No. LAFEAS-VG16/4/2023-Vigilance Sec-RSS Dated 12.02.2025 of Ms. Catherine John L., Deputy Secretary, Rajya Sabha Secretariat, Parliament House Annexe, New Delhi, on the subject cited above, from Mr. Anuj Agarwal, Ld. Officer In-Charge, General Branch, (C), Ld. Additional Sessions Judge (Spl. FTC) – 02, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Endorsement Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court)– 05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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P.S

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 13046-13/26 /Genl./Misc./Circulation/2025

Dated, Delhi the 10 MAR 2025

Forwarded a copy of Notification bearing No. LAFEAS-V616/4/2023-Vigilance Sec-RSS dated 12/02/2025, received from Ms. Catherine John, Deputy Secretary, Rajya Sabha Secretariat, Delhi, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. (W) 2768
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi-With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANUJ AGARWAL)

Officer In-Charge, General Branch, (C),
Additional Session Judge(Spl.FTC)-02,
Tis Hazari Courts Delhi.

Encl. As above

o/c/genl/west

VIII

PD & SJ (west)
11/03/2025

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RAJYA SABHA SECRETARIAT

TO BE PUBLISHED
IN THE GAZETTE
OF INDIA PART I
SECTION 2

PARLIAMENT HOUSE ANNEXE
NEW DELHI
Dated the 12th February, 2025

N O T I F I C A T I O N

LAFEAS-VG16/4/2023-Vigilance Sec-RSS - The Secretary-General, Rajya Sabha has been pleased to extend the term of Shri Sandeep Kumar Mahapatra, Advocate as Nominated Counsel for the Rajya Sabha Secretariat, in respect of Civil Litigation and such other cases entrusted to him by the Rajya Sabha Secretariat in the Supreme Court of India, High Court of Delhi and its Subordinate Courts, on the existing terms and conditions, for a further period of one year w.e.f. 17th February, 2025 or until further orders, whichever is earlier.

Sd/-
(CATHERINE JOHN L.)
DEPUTY SECRETARY

LAFEAS-VG16/4/2023-Vigilance Sec-RSS

Dated the 12th February, 2025

Copy to:-

1. All Ministries/Departments, Government of India.
2. The Vice President's Secretariat.
3. The Lok Sabha Secretariat.
4. Shri Sandeep Kumar Mahapatra, Advocate, N 145-A, Lower Ground Floor, Greater Kailash-I, New Delhi-110048.
5. Secretary-General, Supreme Court of India, New Delhi.
6. Registrar-General, High Court of Delhi, New Delhi - 110 003.
7. Additional Legal Advisor, Department of Legal Affairs, 450, Lawyers' Chambers, High Court of Delhi, New Delhi.